

Seventeenth Lok Sabha

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Title: Regarding declaration of State road from Mannarkkad to Coimbatore via Attappadi and Chinna Thadagam as sub-highway to National Highway No. 966.

SHRI V.K. SREEKANDAN (PALAKKAD): It has been a long pending demand of the people, mostly Tribals, living in Attappadi, to declare the State road from Mannarkkad to Coimbatore via Attappadi and Chinna Thadagam as sub-highway to National Highway No. 966. Declaring the State road as sub-highway to National Highway No. 966 will really help the tribal people. Due to the present condition of roads, the people are not able to save the lives of their near and dear ones as journey to the nearest hospitals at Perinthalmanna or at Coimbatore takes a lot of time, and in between patients succumb to illness.

Moreover, Attappadi is an agricultural area cultivating many types of spices and other agricultural produce. These tribal farmers are finding it very difficult to transport their produce to the nearby market at Coimbatore, and as such are unable to get a decent price for their produce.

Declaring this State road as sub-highway, and the expected development on this account will reduce travel distance from Kozhikode to Coimbatore, and can save fuel as well as pave the way for overall development of this tribal inhabited area. Therefore, it is urged that the said State road may please be declared as sub-highway to National Highway No. 966 urgently.